

Setting up of major port at Enayam in Tamil Nadu

2446. SHRI T. RATHINAVEL: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that Government has given its in-principle approval to set up the country's 13th major port at Enayam in Tamil Nadu;

(b) if so, the details thereof;

(c) whether it is also a fact that a special purpose vehicle would be formed for the development of port that would act as a major gateway container port for cargo and become a transshipment hub for East-West trade route; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Yes, Sir. The Government has accorded in-principle approval for setting up of Enayam Port in Tamil Nadu on 5th July, 2016. This Port will be a Major Port which will handle transshipment cargo in addition to gateway cargo. A Special Purpose Vehicle (SPV) will be formed with VOC Port Trust, Chennai Port Trust, Kamarajar Port Limited and suitable commercial entities as constituents of the SPV for development of Enayam as a major container transshipment port of India on the East-West trade route.

Status of underground water

2447. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has conducted underground water mapping in certain States;

(b) if so, the details thereof, along with the status of underground water in such States; and

(c) the steps taken by Government to take concrete steps for recharging the water table in the States where water table has reached a critical level?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. Central Ground Water Board (CGWB) under the Ministry of Water Resources, RD and GR is implementing a Central Sector Scheme 'Ground Water Management and Regulation' in which aquifer mapping is a component during the Twelfth Plan Period. The aim of the Aquifer Mapping is to delineate aquifer

disposition on a scale of 1:50000 in 3D and their characterization along with area specific ground water management plans. As on March, 2016, mapping of 2.28 lakh sq. km. area has been achieved. State-wise details are given in the Statement-I (*See* below). Status of ground water resources as per the groundwater resources assessment (2011) carried out jointly by CGWB and State Ground Water Departments is given in Statement-II (*See* below).

(c) Steps/measures taken by the Central Government for improving the situation includes:—

- (i) “Master Plan for Artificial Recharge to Ground Water in India” has been prepared, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting Structures in the Country. The Master Plan has been circulated to all State Governments for implementation.
- (ii) Special focus is given through Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for water conservation and water harvesting structures to augment ground water. In addition, priority has been given for construction of farm ponds in the year 2016-17 to harvest rain water.
- (iii) One of the major activities under the Watershed Development Component of the Pradhan Mantri Krishi Sinchaai Yojana (PMKSY), *inter-alia*, includes rainwater harvesting.
- (iv) CGWB has undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects during Eleventh Plan under the scheme of “Ground Water Management and Regulation”, in priority areas.
- (v) The Ministry has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States have adopted and enacted suitable legislations in line of Model Bill.
- (vi) This Ministry has also launched ‘Jal Kranti Abhiyan’ (2015-16 to 2017-18) in order to consolidate water conservation and management in the country through a holistic and integrated approach involving all stakeholders, making it a mass movement. ‘Jal Gram Yojana’ component of ‘Jal Kranti Abhiyan’ envisages selection of two villages in every district, preferably ‘over-exploited’ or facing acute water scarcity, as ‘Jal Grams’ to ensure optimum and sustainable utilization of water.

*Statement-I**Aquifer Mapping and Management Plan Preparation*

Sl. No.	State/UT	Achievements as on 31st March, 2016 (Area in Km ²)
1.	Haryana	37369
2.	Punjab	23734
3.	Rajasthan	50033
4.	Gujarat	22731
5.	Karnataka	11175
6.	Tamil Nadu	10764
7.	Telangana	11041
8.	Bihar	4886
9.	Chhattisgarh	4984
10.	Jammu and Kashmir	3000
11.	Kerala	720
12.	Madhya Pradesh	2179
13.	Maharashtra	12165
14.	Odisha	2977
15.	West Bengal	8008
16.	Uttar Pradesh	17893
17.	Delhi	1483
18.	Pilot Study Areas (In parts of Bihar, Rajasthan, Karnataka, Tamil Nadu and Maharashtra)	3006
GRAND TOTAL		228148

Statement-II*State-wise ground water resources availability, utilization and stage of development (As on March, 2011)*

Sl. No.	State/Union Territory	Annual Replenishable Ground Water Resource	Natural Discharge during non-monsoon season	Net Annual Ground Water Availability	Annual Ground Water Draft			Stage of Ground Water Development (%)
					Irrigation	Domestic and industrial uses	Total	
1.	Telangana	15.098	1.4138	13.6844	6.9103	0.5919	7.5020	55
2.	Bihar	29.335	2.4705	26.8645	10.250	1.6960	11.9509	44
3.	Chhattisgarh	12.4200	0.7900	11.6300	3.4300	0.6200	4.0500	35
4.	Delhi	0.3105	0.0234	0.2871	0.1402	0.2519	0.3922	137
5.	Gujarat	18.5686	0.9832	17.5854	10.7477	1.1074	11.8551	67
6.	Haryana	10.7800	0.9900	9.7900	12.3500	0.7100	13.0500	133
7.	Jammu and Kashmir	4.2512	0.4251	3.8261	0.1988	0.6077	0.8065	21
8.	Karnataka	17.0266	2.2154	14.8112	8.5916	0.8198	9.4114	64
9.	Kerala	6.6864	0.6134	6.0730	1.3046	1.5310	2.8355	47
10.	Madhya Pradesh	35.0406	1.7520	33.2886	17.4809	1.3527	18.8335	57
11.	Maharashtra	33.9474	1.7955	32.1519	16.1460	1.0293	17.1754	53
12.	Odisha	17.7768	1.0859	16.6909	3.8126	0.9162	4.7288	28

13.	Punjab	22.5300	2.2100	20.3200	34.1700	0.7100	34.8800	172
14.	Rajasthan	11.9414	1.1125	10.8290	13.1332	1.7098	14.8430	137
15.	Tamil Nadu	21.5326	2.1533	19.3793	13.1688	1.7638	14.9326	77
16.	Uttar Pradesh	77.1900	5.5300	71.6600	48.7400	4.0400	52.7800	74
17.	West Bengal	29.2511	2.6688	26.5823	9.7195	0.9731	10.6926	40

Written Answers to

[8 August, 2016]

Unstarred Questions 327